

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. No. 364 / 2010

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (T) Shri S. Vijayaraghavan**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>nd</sup> March, 2017, 10.30 A.M**

|                     |  |   |                     |
|---------------------|--|---|---------------------|
| Name of the Company |  | The Agarpara Company Ltd. & Ors.<br>-Versus-<br>Agarpara Jute Mills Ltd. & Ors. |                     |
| Under Section       |  | <b>397/398</b>  |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of  | Signature with date |

1. Sapna Chowbey, Adv  
2. Shaunale Mitra, Adv  
3. Sayantak Das, Adv

} For Petitioners

*[Signature]*  
2/3/17

1. R. K. Mitra, Adv  
2. P. Choudhury, Adv.

} For Respondent No: 26 & 27

*[Signature]*  
2/3/17

Rajib Mullick, Adv  
Rakesh Sarkar, Adv

} R 13 - 17

*[Signature]*  
2/3/17

Aditya Kanodia, Adv  
S. Sarkar, Adv  
Anindam Das, Adv

} R 1 & 25

*[Signature]*  
02.03.2017

**ORDER**

Ld. Counsels for the petitioners and the respondent Nos. 1 & 25, 13 to 17 and 26 & 27 are present.

Respondent No. 1 submitted that today case is fixed for disposal of C.A.No. 69/2010. No one is present for argument. C.A.No. 69/2010 is dismissed for default.

List the matter on 20/04/2017 for argument on C.P. along with CA.



(S. Vijayaraghavan)  
Member (T)



(Vijai Pratap Singh)  
Member (J)